

12.01½ hrs.

ASSENT TO BILLS

[English]

**SECRETARY-GENERAL:** Sir, I lay on the table the following four Bills passed by the Houses of Parliament during the first Part of the current session and assented to since a report was last made to the House on the 8th August, 1990:—

- (1) The Appropriation (No. 3) Bill, 1990.
- (2) The Punjab Appropriation (No. 2) Bill, 1990.
- (3) The Appropriation (Railways) No. 3 Bill, 1990.
- (4) The Prasar Bharati (Broadcasting Corporation of India) Bill, 1990.

Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following five Bills passed by the Houses of Parliament during the first part of the current session and assented to since a report was last made to the House on the 8th August, 1990:—

- (1) The Commissions of Inquiry (Amendment) Bill, 1990.
- (2) The National Commission for Women Bill, 1990.
- (3) The Armed Forces (Jammu and Kashmir) Special Powers Bill, 1990.
- (4) The Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1990.

(5) The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1990.

12.02½ hrs.

CONSTITUTION (SEVENTY-FIFTH AMENDMENT) BILL\*

(Amendment of Article 356)

[English]

**THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED):** Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. SPEAKER:** The question is: "That leave be granted to introduce a Bill further to amend the Constitution of India."

*The Motion was adopted.*

**SHRI MUFTI MOHAMMAD SAYEED:** I introduce the Bill.

— — —

**MR. SPEAKER:** Now we shall take up Matters under Rule 377.....

*(Interruptions)*

[Translation]

**PROF. SAIF-UD-DIN SOZ (Bara-mulla):** What about the Zero Hour?

**SHRI MADAN LAL KHURANA (South Delhi):** Mr. Speaker, Sir, people in Delhi are not getting water for the last four and a half days, this is a very important matter. *(Interruptions)*